

**In the National Company Law Tribunal, New Delhi**  
**Registrar**

**CP No. 03/2016**

**SECTION OF THE COMPANIES ACT: 391 to 394**

**In the matter of:**

**M/s. Payorite Print Media Pvt. Ltd.**

**..... Petitioner**

**VS.**

**M/s. Feenix Print Pvt. Ltd.**

**..... Respondent**

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**Order deliver on 12.07.2017**

**Coram: Shiv Ram Bairwa, Registrar**

For the Petitioner (s) : Shri Sarthark, Advocate (D/868/2011)

For the Respondent (s) : None Appeared

**ORDER**

This matter was received on transfer from Hon'ble High Court of Rajasthan pursuant to notification no. G.S.R. 1119 (E) & S.O 3676 (E) dated 7<sup>th</sup> December, 2016 issued by Ministry of Corporate Affairs, Government of India.

The advocate for petitioner has yet not filed two complete sets of the petition.

The advocate for petitioner sought three weeks time to file two complete sets of Petition and response to the RD & OL reports.

List the matter on 27.07.2017.

  
**(Shiv Ram Bairwa)**  
**Registrar**